

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.03.2019 (FRIDAY)**

**Court – II**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 09 of 2018	Rachakonda Siva Kumar Vs. Zetatek Engineering Systems Pvt. Ltd. & Ors.	D. Abhinav Rao	Abhinay MandeepKalra (R-1)

**For Hearing (Part Heard)**

2.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
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**For Hearing**

3.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. <b>With</b>	Arvind Kumar	Pooja Saigal Aksahay Gupta
4.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
5.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors.	Karan Luthra	Mukesh Rajput
6.	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	Ruchir Bhatia

**Note- Court II will sit in Court –III.**

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**By Order**

**-sd/-**

**Registrar**